

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION No. 235/2009

Sub: Revision of transmission tariff due to de-capitalization and additional capital expenditure incurred during 2008-09 for the tariff period 2004-09 for Ramagundam Transmission System including ICT at Khammam and Reactor at Gazuwaka in Southern Region.

Date of hearing : 23.3.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : Karnataka Power Transmission Corporation Ltd.,
Bangalore & Others

Parties present : Shri U.K.Tyagi, PGCIL
Shri R.Prasad, PGCIL
Shri M.Mondal, PGCIL

Through this petition, the petitioner, Power Grid Corporation of India Ltd has prayed as under:

"(a) Approve the IOL on de-capitalization and additional capital expenditure for 2008-09; and

(b) Approve the revised transmission tariff with de-capitalization and additional capital expenditure incurred during 2008-09.

2. After hearing the representative of the petitioner, the Commission directed to admit the petition and issue notice to the respondents.
3. Accordingly, the petitioner was directed to serve copy of the petition on the respondents latest by 31.3.2010 if not served. The respondents were directed to file their reply by 16.4.2010, with a copy to the petitioner, who may file its rejoinder, if any, by 30.4.2010.
4. The petition shall be re-notified on 11.5.2010.

SD/-
(T.Rout)
Joint Chief (Law)